

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2500
TO BE ANSWERED ON 22/03/2023

FUNDS ALLOCATED AND UTILIZED UNDER SVEP

2500 SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) details of the funds allocated and utilized under Start-up Village Entrepreneurship Programme (SVEP) in last five years, year-wise, State-wise, district-wise for Punjab;
- (b) number of Start-ups in rural areas promoted under Start-up Village Entrepreneurship Programme (SVEP) in last five years, year-wise, State-wise, district-wise for Punjab; and
- (c) number of sustainable self-employment opportunities generated for rural poor youth, facilitating them to engage effectively with the market in last five years, year-wise, Statewise, district-wise for Punjab?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

- (a) The details of the funds sanctioned and released under Start-up Village Entrepreneurship Programme (SVEP), a sub-scheme under Deendayal Antyodaya Yojana -National Rural Livelihoods Mission (DAY-NRLM), in last five years State-wise and district-wise for Punjab is placed at Annexure-I;
- (b) Number of Enterprises supported in rural areas under Start-up Village Entrepreneurship Programme (SVEP) in last five years State-wise and district-wise for Punjab is placed at Annexure-II
- (c) The Ministry is implementing a entrepreneurship skill development scheme through Rural Self Employment Training Institutes (RSETIs). The scheme is aimed at increasing employability of rural poor youth for self employment. The details of candidates trained and settled (including self employed) through RSETIs during the last five years State/UT-wise and RSETI wise for the State of Punjab is given in Annexure-III.

ANNEXURE-I REFERRED IN REPLY TO part (a) of RAJYA SABHA UNSTARRED QUESTION NO. 2500 TO BE ANSWERED ON 22.03.2023 REGARDING “Funds allocated and utilized under SVEP”

SVEP Central share released to States for the last five years

Amount in Rs Lakhs

No	State	SVEP approved Blocks	Funds sanctioned	Central share	Central Share released Year				
					2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	8	4,535.30	2,721.18	198.85	781.10	275.72	261.32	0.00
2	Arunachal Pradesh	1	493.92	444.53				27.00	66.76
3	Assam	8	4,795.87	4,316.28	0.00	81.00	238.85	639.71	135.00
4	Bihar	22	13,204.21	7,922.53	463.22	926.43	397.93	0.00	180.00
5	Chhattisgarh	15	4,851.17	2,910.70	54.00	629.53	245.66	36.00	55.53
6	Goa	1	596.73	358.04				18.00	0.00
7	Gujarat	3	1,617.20	970.32	0.00	485.16	0.00	0.00	0.00
8	Haryana	6	2,967.90	1,780.74	374.09	213.14	691.12	115.21	148.90
9	Himachal Pradesh	1	558.06	502.25				27.00	0.00
10	Jammu & Kashmir (UT)	8	4,610.98	4,149.88	418.99	0.00	0.00	130.00	197.76
11	Jharkhand	16	7,056.03	4,233.62	429.80	54.00	491.40	859.59	107.44
12	Karnataka	8	1,316.73	790.04	0.00	0.00	0.00	18.00	188.51
13	Kerala	33	15,063.70	9,038.22	1,309.07	1,592.11	136.20	791.65	194.40
14	Madhya Pradesh	14	7,350.52	4,410.31	411.20	654.34	569.06	675.51	130.45
15	Maharashtra	8	4,195.00	2,517.00	313.50	108.00	0.00	252.36	0.00
16	Manipur	2	1,076.78	969.10	0.00	27.00	93.46	120.46	27.00
17	Meghalaya	1	444.34	399.91	27.00	72.98	0.00	0.00	0.00
18	Mizoram	4	2,003.44	1,803.10	0.00	54.00	135.01	0.00	54.00
19	Nagaland	4	1,968.09	1,771.28	500.57	0.00	200.23	54.00	87.05
20	Odisha	12	6,425.57	3,855.35	762.27	36.00	1,031.92	71.67	53.90
21	Punjab	3	1,535.04	921.02	0.00	212.87	0.00	97.56	0.00
22	Rajasthan	13	3,892.50	2,335.50	214.69	339.08	128.55	500.76	71.63
23	Sikkim	1	463.67	417.39	0.00	0.00	0.00	27.00	71.63
24	Tamil Nadu	4	2,178.40	1,307.04	36.00	116.76	305.52	158.21	44.36
25	Telangana	20	5,768.12	3,460.87	0.00	108.00	437.97	98.87	415.38
26	Tripura	3	564.21	507.79	0.00	0.00	0.00	27.00	125.62
27	Uttar Pradesh	19	9,705.19	5,823.11	316.41	848.81	622.51	142.62	444.60
28	Uttarakhand	4	1,928.06	1,735.26	0.00	54.00	153.25	414.50	54.00
29	West Bengal	16	8,389.13	5,033.48	90.00	1,040.66	208.50	36.00	236.88
		258	1,19,555.86	77,405.84	5,919.66	8,434.97	6,362.86	5,600.00	3,090.80

Remark: SVEP is a demand driven programme, hence allocations are not being made.

SVEP Central share released to State of Punjab -district wise for the last five years

S. No.	District	Blocks	Total fund approved (Rs. Lakhs)	Central Share (Rs. Lakhs)	Central share released (Rs. Lakhs)
1	Sangrur	Sunam	513.05	307.83	292.43
2	Firozpur	Guru Har Sahai	473.55	284.13	60.94
3	Taran Taran	Valtoha & Chola Sahib (combined)	548.60	329.16	34.07
	Total		1535.20	921.12	387.44

Remark: SVEP is a demand driven programme, hence allocations are not being made.

ANNEXURE-II REFERRED IN REPLY TO part (B) of RAJYA SABHA UNSTARRED QUESTION NO. 2500 TO BE ANSWERED ON 22.03.2023 REGARDING “Funds allocated and utilized under SVEP”

State-wise number of enterprises supported in rural areas under Startup Village Entrepreneurship Programme (SVEP) in last five years

No	State	FY 2017-18	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22
1	Andhra Pradesh	3,084	1,783	4,324	5,586	2,700
2	Arunachal Pradesh	0	0	0	0	0
3	Assam	0	0	0	548	1,887
4	Bihar	3,889	3,167	5,541	6,844	2,655
5	Chhattisgarh	1,758	3,179	2,791	2,707	2,865
6	Goa	0	0	0	0	0
7	Gujarat	268	356	1,788	984	2,262
8	Haryana	857	1,283	1,924	2,492	1,592
9	Himachal Pradesh	0	0	0	0	0
10	Jammu&Kashmir (UT)	296	575	418	973	0
11	Jharkhand	673	3,437	2,294	5,218	4,651
12	Karnataka	0	0	0	0	0
13	Kerala	799	2,808	7,602	7,327	7,177
14	Madhya Pradesh	2,177	2,901	4,550	4,791	4,556
15	Maharashtra	1,818	1,527	1,161	0	0
16	Manipur	0	0	0	108	663
17	Meghalaya	0	0	53	81	193
18	Mizoram	0	0	0	320	513
19	Nagaland	1,109	1,417	1,487	12	0
20	Odisha	1,096	2,404	2,969	4,087	2,354
21	Punjab	0	146	537	637	377
22	Rajasthan	864	1,140	2,436	1,733	1,595
23	Sikkim	0	0	0	0	0
24	Tamil Nadu	0	0	859	1,681	1,084
25	Telangana	257	858	2,264	2,659	2,606
26	Tripura	0	0	0	0	0
27	Uttar Pradesh	957	1,808	2,456	5,109	5,127
28	Uttarakhand	0	0	9	459	557
29	West Bengal	1,168	912	2,102	2,853	2,690
	Total	21,070	29,701	47,565	57,209	48,104

District-wise number of enterprises supported in rural areas under Startup Village Entrepreneurship Programme (SVEP) in State of Punjab in last five years

No.	District	SVEP Block	2018-19	2019-20	2020-21	2021-22
1	Sangrur	Sunam	146	537	637	377

Remark: The enterprise promotion started from 2018-19 in Sunam block. The Detailed Project Report (DPR) is approved in Firozpur district (Guru Har Sahai block) in December, 2021 and Taran Taran district (Valtoha & Chola Sahib combined block) in March, 2022 and the State is in process to start the enterprise formation in these approved SVEP blocks.

ANNEXURE-III REFERRED IN REPLY TO part (c) of RAJYA SABHA UNSTARRED QUESTION NO. 2500 TO BE ANSWERED ON 22.03.2023 REGARDING “Funds allocated and utilized under SVEP”

State-wise details of the candidates Settled (including self-employed through RSETIs during the last five year											
	Name of the State	FY 2017-18		FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22	
		Trained	Settled (including self employed)	Trained	Settled (including self employed)	Trained	Settled (including self employed)	Trained	Settled (including self employed)	Trained	Settled (including self employed)
1	Andhra Pradesh	12465	10683	10645	8790	9884	7179	5002	3836	7817	6522
2	Arunachal Pradesh	345	153	360	70	211	294	18	57	225	0
3	Assam	14262	11305	13087	9678	11922	7680	7208	5145	10017	8335
4	Bihar	28411	24863	26688	19255	24961	18393	14868	10817	21268	14330
5	Chattisgarh	12651	9707	12735	9981	12146	8209	7003	4927	10030	7257
6	Gujarat	22359	22219	21470	16755	20447	14075	11233	7859	15993	12863
7	Haryana	15496	11032	15267	8702	14391	10493	11301	6744	11045	8176
8	Himachal Pradesh	5753	4727	5499	4085	4949	3541	3227	2019	4750	3208
9	Jharkhand	17660	14596	17969	12033	15911	12630	11467	7982	13725	10828
10	Karnataka	27515	26914	26041	20434	24676	20257	16333	12649	18332	17059
11	Kerala	11582	11282	10532	9422	10236	9610	5090	4752	5980	5801
12	Madhya Pradesh	36179	24612	35194	22858	31521	20982	19180	15530	22956	18490
13	Maharashtra	26143	23436	25671	19612	24614	19668	16559	13033	19606	15251
14	Manipur	465	310	382	268	495	351	287	277	364	301
15	Meghalaya	1851	1042	1470	1287	1629	989	959	687	1649	868
16	Mizoram	453	523	502	365	939	957	613	457	651	636
17	Nagaland	380	294	355	517	356	202	199	118	338	272
18	Odisha	22173	18927	21803	17117	20489	14933	15321	11574	16049	13978
19	Punjab	11582	10706	10516	6797	9280	5605	7501	5489	9241	6972
20	Rajasthan	30641	22322	28602	21553	27023	18789	19904	12682	23160	19032
21	Sikkim	432	314	389	206	364	489	202	134	203	146
22	Tamil Nadu	26805	22674	24226	19790	27112	17790	15233	12517	17187	14796
23	Telangana	7145	5942	6864	5669	6435	5714	3703	2647	5413	5214
24	Tripura	3132	1926	2788	2345	2533	1775	1893	836	2274	1781
25	Andaman and Nicobar Islands	497	439	494	270	489	316	318	135	412	381

26	D & N Haveli	606	406	775	553	763	509	560	437	561	447
27	Jammu & Kashmir	9504	7498	9308	6727	8662	7022	4552	3955	5277	4148
28	Ladakh	0	0	0	0	603	233	408	328	535	384
29	Lakshadweep	10	0	0	0	36	0	162	98	139	34
30	Puducherry	782	859	850	626	762	543	583	420	568	485
31	Uttar Pradesh	54503	44515	52719	36600	50845	38070	41995	27673	52909	46948
32	Uttarakhand	7156	5297	7322	5524	6765	5387	6383	4829	6258	4413
33	West Bengal	14405	10574	13149	8418	12576	8960	5876	4591	9182	7073
	TOTAL :	423343	350097	403672	296307	384025	281645	255141	185234	314114	256429

Remark: RSETIs can settle the trained candidates within two years of completion of the training. In cases where the RSETIs are settling more of earlier trained candidate , their settlement level will be more than the trained candidates in a particular year (Settlement is more than 100%)

Punajb State RSETI - wise Training & Settlement details for the last five years											
SL No	District	FY 2017-18		FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22	
		Trained	Settled (including self employed)	Trained	Settled (including self employed)	Trained	Settled (including self employed)	Trained	Settled (including self employed)	Trained	Settled (including self employed)
1	BHATINDA	468	475	466	379	396	245	312	240	441	353
2	FARIDKOT	667	688	635	457	659	287	631	303	642	582
3	FATEHGARH SAHEB	606	383	486	567	553	395	323	322	475	338
4	FEROZEPUR	780	599	679	477	600	368	451	288	581	420
5	HOSHIARPUR	790	579	640	390	576	286	369	282	473	326
6	JALLANDHAR	792	1173	760	333	703	418	416	157	500	463
7	KAPURTHALA	640	572	604	447	605	426	610	489	701	522
8	LUDHIANA	606	608	612	120	527	168	474	526	602	688
9	MANSA	436	433	467	255	420	330	508	230	490	363
10	MOGA	621	778	604	418	533	194	441	425	484	361
11	MUKTSAR	465	659	445	215	403	147	370	400	451	159
12	PATIALA	791	599	630	461	520	479	675	480	747	532

13	RUPNAGAR (ROPAR)	610	487	703	550	611	487	270	221	616	481
14	S.A.S NAGAR (MOHALI)	649	363	629	240	630	352	441	283	630	368
15	SANGRUR	758	374	758	490	506	245	397	247	483	412
16	BARNALA*	452	616	453	295	429	317	361	279	472	231
17	BARNALA*	662	638	272	253	0	0	0	0	0	0
18	AMRITSAR	789	682	673	450	609	461	452	317	453	373
		11582	10706	10516	6797	9280	5605	7501	5489	9241	6972

*In Barnala district, there are two RSETIs. One is RSETI run by SBI which is functioning as on date and the data for this is provided in Sl. No.16. There was one more RSETI run by Canara Bank in Barnala district which was closed during 2019, hence the data is Nil for the years after 2019-20.

Remark: RSETIs can settle the trained candidates within two years of completion of the training. In cases where the RSETIs are settling more of earlier trained candidate, their settlement level will be more than the trained candidates in a particular year (Settlement is more than 100%)